

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CRI-95-2020

Swapnil Sakharam Parab ... Petitioner.

Versus

State of Goa. ... Respondent.

Mr. Ryan Menezes and Ms. G.Almeida, Advocates for the Applicant.

Mr. Pravin Faldessai, Addl. Public Prosecutor for the Respondents.

Coram : Dama Seshadri Naidu, J.

Dated : 21st December, 2020.

P.C.:

The learned Addl. Public Prosecutor seeks further time to file reply.

2. Post the matter after vacation.
3. The interim protection granted earlier continues till then.

Dama Seshadri Naidu, J.

MF/-